



**GOVERNMENT OF JAMMU & KASHMIR,  
Rural Development and Panchayati Raj,  
Civil Secretariat, Jammu.**

**Notification,  
Jammu, the 5<sup>th</sup> of March, 2019**

**SRO-153** In exercise of the powers vested in me under fourth Proviso to sub section(1) of the section 3 of the Jammu and Kashmir Ombudsman for Panchayats Act, 2014 (Act No V of 2014), I, Satya Pal Malik, Governor of the Jammu and Kashmir, hereby appoint Mr. Krishan Ballabh Aggarwal, IAS (Retd) as the Ombudsman for Panchayats.

Mr. Krishan Ballabh Aggarwal's appointment as Ombudsman for Panchayats shall take effect from the date he assumes the charge of the post.

Sd/-  
**Satya Pal Malik**  
Governor of Jammu and Kashmir

No:-RD/panch/12/2013

Dated:-**05** /03/2019

Copy to: - Mr. Krishan Ballabh Agarwal, IAS (Retd)

Copy also to the:-

1. Vice Chairman/Director General, IMPARD, J&K.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Secretary to the Governor.
5. Principal Resident Commissioner, J&K Government, New Delhi
6. Chief Electoral Officer, J&K.
7. Accountant General, J&K, Jammu.
8. All Commissioner/Secretaries to the Government.
9. Divisional Commissioner Jammu/Kashmir/Ladkh
10. All Secretaries to the Government
11. All Head of the Departments.
12. All District Development Commissioners.
13. All Project Officers wage Employment (ACDs).
14. All District Panchayat Officers(DPOs)

*Sheetal*  
5/3/19

(Sheetal Nanda) IAS  
Secretary to the Government,